

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 168
TO BE ANSWERED ON 22.07.2024**

HEALTH FACILITIES FOR LABOURERS

168. SMT. SANDHYA RAY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the steps taken by the Government for the welfare of labourers and health facilities to be provided to the labourers in the State of Madhya Pradesh; and**
- (b) the details of the schemes run by the Government for labourers in the country and the expenditure incurred on these schemes?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) & (b): Central Government runs various schemes for welfare of workers in the country, including the state of Madhya Pradesh. These schemes include (i) Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (ABPMJAY), (ii) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), (iii) Pradhan Mantri Suraksha Bima Yojana (PMSBY), (iv) Pradhan Mantri Shram Yogi Maan- Dhan (PM-SYM), (v) Labour Welfare Scheme and health care facilities for Beedi/ Cine & Non-coal Mine workers, (vi) Employees State Insurance scheme, (vii) Public Distribution System through One-Nation One-Ration-Card Scheme under National Food Security Act, (viii) Deen Dayal Upadhyay Gramin Kaushal Yojana, (ix) Pradhan Mantri Awas Yojana, (x) Gareeb Kalyan Rojgar Abhiyan, (xi) Mahatma Gandhi Bunkar Bima Yojana, (xii) Deen Dayal Antyodaya Yojana, (xiii) PMSVANidhi, (xiv) Pradhan Mantri Kaushal Vikas Yojana among others.

Apart from this, State Governments also run specific schemes for the welfare of the labourers.

Budget allocations and expenditure are as per provisions of the schemes.
